

(a) whether there is wide imbalance in the rent laws and as such people are suffering under these imbalances ; and

(b) the steps Government propose to take to bring uniformity in the rent laws and reduce tenant-landlord disputes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b). The Rent Control is a State subject. It is, therefore, for the State Governments to amend their Rent Control Laws, if considered necessary.

The Ministry of Works and Housing is, however, concerned with the Delhi Rent Control Act, 1958, amendments to which are being finalised.

Cost of Fertilizers

3114. SHRI T.R. SHAMANNA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the cost of fertilizers is rising abnormally high ; and

(b) if so, whether Government will take steps to arrest the rise in price of fertilizers in the interest of agricultural production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). The prices of fertilizers for the farmers in India are maintained at a uniform level throughout the country. No increase in these prices has been allowed and in fact the prices of fertilizers have been reduced by about 7.5 per cent only recently with effect from 29th June, 1963.

Proposal to bring more items under ISI

3115. SHRI RAM VILAS PASWAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government propose to bring more items under ISI ;

(b) if so, names of such items which are likely to be covered by ISI ; and

(c) the procedure followed thereunder ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) to (c). ISI Certification Marks Scheme is voluntary in nature. The necessity of bringing certain items under Compulsory Certification is under consideration for which statutory action will be necessary.

Committee to Study Berthing Costs for Fishing Boats and Trawlers

3116. PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a committee has been appointed to study all aspects of berthing costs for fishing boats and trawlers and suggest the rates to be fixed ;

(b) whether any report has been submitted by the committee ; and

(c) the steps Government are taking to reduce the high berthing charges for fishing trawlers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir. A Committee was constituted to review, inter alia, the existing user charges fixed for levy on the fishing industry and mechanised fishing vessels and suggest suitable user charges, keeping in view the expenditure and income of the fishing harbour as well as the paying capacity of the users.

(c) The report has been received by the Government and has been circulated to the Port Trusts and the departments concerned for their comments.

उंबरकों का आयात कम करने का प्रस्ताव

3117. श्री राजनाथ सोनकर शास्त्री :

श्री भगल राम प्रेमी :

श्री शिव शरम बर्मा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या व्यापार संतुलन की स्थिति को ध्यान में रखते हुए सरकार, उर्बरकों का आयात कम करने के बारे में विचार कर रही है ;

(ख) यदि हाँ, तो इस सम्बन्ध में क्या कदम उठाए गए हैं और तत्सम्बन्धी ब्योरा क्या है ; और

(ग) क्या देश में उर्बरकों का उत्पादन बढ़ाने के लिए कोई कार्रवाई की गई है और यदि हाँ, तो इस बारे में पिछले दो साल का ब्योरा क्या है ?

कृषि मंत्रालय में राज्य मंत्री (श्री योगेश्वर मकवाना) : (क) और (ख) कृषि सम्बन्धी आवश्यकताओं तथा देशी उत्पादन और देश में उपलब्ध मध्यार के बीच के अन्तर को पूरा करने के लिए उर्बरकों के आयात की आवश्यकता होती है। आयात आवश्यकता की वर्ष के दौरान समीक्षा की जाती है। यह क्षयत और चरम उत्पादन की प्रवृत्ति पर निर्भर करती है। देश में इस आदान की पर्याप्त उपलब्धि सुनिश्चित करने के लिए उर्बरकों की आयात की जाने वाली मात्रा के बारे में सुरक्षात्मक उपाय किए जाते हैं।

(ग) नाइट्रोजन और फास्फेट युक्त उर्बरकों के देशी उत्पादन में वृद्धि करने के प्रयास जारी हैं। इन उर्बरकों के देशी उत्पादन में महत्वपूर्ण वृद्धि हुई है जो 1981-82 में 40.93 लाख मीटरी टन से बढ़कर 1982-83 में 44.04 लाख मीटरी टन तथा 1983-84 में 45.33 लाख मीटरी टन पोषक तत्व हो गया है। तथापि, देश में पोटाश युक्त उर्बरकों की मांग की समय पूर्ति आयात के माध्यम से की जाती है क्योंकि देश में पोटाशयुक्त उर्बरकों का कोई उत्पादन नहीं होता है।

Raids Conducted to Unearth Essential Commodities

3118. SHRI N.E. HORO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether some raids were conducted in the country during 1983-84, upto now (June 1984) in unearthing essential com-

modities ; and

(b) if so, the State-wise details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b). Yes, Sir. In exercise of the powers delegated under the Essential Commodities Act, 1955, all the State Governments/Union Territory Administrations have been conducting raids on the premises of traders dealing in essential commodities for violation of the provisions of the Act. Details of the raids conducted during 1983 upto June, 1984 are given in Annexure I and II, laid on the Table of the House. (Placed in Library. See No. LT-8578/84)

News Item Captioned "Ministry's Dominance Over IOA Resented"

3119. SHRI P.K. KODIYAN : Will the Minister of SPORTS be pleased to state :

(a) whether his attention has been drawn to the news-item appeared in Indian Express (page 12) dated 16 July, 1984 captioned "Ministry's dominance over IOA resented" ; and

(b) if so, the details of complaints made by the Indian Olympic Association and Governments' reaction thereto ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) The question of details does not arise as the Government have not received any complaint in this behalf from the Indian Olympic Association.

नई दिल्ली नगर पालिका में अस्वाधी कर्मचारियों (चतुर्थ श्रेणी) को स्थायी किया जाना

3120. श्री हरीश रावत : क्या निर्वाज और आवास मंत्री यह बताये की कृपा करेंगे कि :

(क) नई दिल्ली नगर पालिका में चतुर्थ श्रेणी